GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2043
ANSWERED ON:26.03.2012
PHASE OUT OF JUGAADS AND FISH CARTS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to phase out jugaads and fish-carts vehicles being used on the roads;
- (b) if so, whether the Government has conducted any survey about the risks involved therein;
- (c) if so, the details thereof;
- (d) whether the Government has also taken into consideration the opinions/views of State Governments in this regard; and
- (e) if so, the reaction of the State Government thereon and the steps taken or being taken by the Government to provide alternate means of transport in place of jugaads and fish-carts vehicles?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (e) The terms Jugaad and Fish Cart vehicles are not covered under the Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989. Hence the phasing out of such vehicles does not arise.